

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.23- IA/1085(AHM)2024
in
C.P.(IB)/9(AHM)2021

Proceedings under Section 7 IBC

IN THE MATTER OF:

Bank of India
V/s

Shree Rajeshwaranand Paper Mills Ltd

.....Applicant

.....Respondent

Order delivered on: 24/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Prateek Thakkar, Adv.

For the Respondent : Mr. Nipun Sighvi, Adv. a.w. Ms. Pragati Tiwari, Adv.

ORDER

IA/1085(AHM)2024

Learned counsel for the Respondent/RP appeared and waved notice. He is directed to file reply within one week. Learned counsel for the applicant is directed to issued notice to all the remains respondents.

List for further consideration on 13.08.2024.

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DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

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CHITRA HANKARE
MEMBER (JUDICIAL)